IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

27. **IA-4167(MB)2023**
IN C.P. (IB)/738(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.11.2023**

NAME OF THE PARTIES: Srinidhi Comprint Private Limited
Vs.
First Flight Couriers Limited

SECTION: 9, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

O R D E R

1. Ms. Suyesha Kakarla i/b M/s. Apex Law Partners, Ld. Counsel for the Applicant present. Ms. Aayushi Malde i/b Ravat Shah & Company, Ld. Counsel for the Respondent No.12 present.

2. List this IA-4167(MB)2023 along with Resolution Plan on **07.11.2023**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

02.11.2023 / *Bmb*